

OFFICE ORDER NO. OF 2020


Subject: Court and Office working hours for the Judicial Officer and employees of this court In view of declaration of Novel Coronavirus (COVID-19) as global pandemic by World Health Organization.

- Refnce:** 1. High Court, Bombay Circular dated 20th March, 2020.
2. This Office Order 66 of 2020, dated 16th March, 2020 and Notice dated 17th March, 2020.
3. High Court, Bombay Circular dated 23th March, 2020.

In pursuance of Hon'ble High Court, Bombay, Circular dated 23rd March, 2020, I, Mahendra W. Chandwani, Principal Judge, City Civil Court and Sessions Judge, Gr. Bombay, DO HEREBY ORDER that from 24th March, 2020 till 31st March, 2020, only the remand work and other extremely urgent matters that cannot wait beyond one week, will be taken up by the Hon'ble Judges specifically assigned for taking up such work. The assignments of various charge for the period from 24th March, 2020 till 31st March, 2020 is issued separately. Arrangement for the period commencing from 01st April, 2020, will be made separately upon receipt of advisory from the Hon'ble High Court, Bombay.

It is made clear that except the Judges and the staff assigned for dealing with such work as mentioned in above para and other staff as may be required by Registry for any other urgent work relating to their departments, rest of Hon'ble Judges and staff will not be required to attend the Courts/Departments on from 24th March, 2020 till 31st March, 2020.

City Civil and Sessions Court,)
Greater Mumbai)
Date : 23rd March, 2020)


(M. W. Chandwani)
Principal Judge

Encl.: As above.

20/9

Submitted to the Hon'ble Principal Judge, Bombay City Civil & Sessions Court.

Assignment of Holiday duty from 24th March 2020 to 31st March 2020

Date	Chief Pat / BMC	Session Cases (POCSO / Woman Atrocity etc.)	CRI BA	Spl. Cases (POTA / MCOE / TADA NIA & etc.)
24.03.2020 to 26.03.2020	HHJ Shri C. G. Bhambhani	HHJ Smt. S. J. Charai	HHJ Shri. V. V. Karkare	HHJ Shri. D. E. Kothalikar
27.03.2020	HHJ Shri S. C. Padhanar	HHJ Smt. R. N. Pandhare	HHJ Shri. V. V. Karkare	HHJ Shri. D. E. Kothalikar
28.03.2020	HHJ Shri S. C. Padhanar	HHJ Smt. P. V. Chule	HHJ Shri. J. C. Jagdale	HHJ Shri. R. R. Bhosale
29.03.2020	HHJ Shri U. J. More	HHJ Smt. M. H. More	HHJ Shri. J. C. Jagdale	HHJ Shri. R. R. Bhosale
30.03.2020	HHJ Shri U. J. More	HHJ Smt. B. V. Kale	HHJ Shri. S. U. Wadgaonkar	HHJ Shri. R. R. Bhosale
31.03.2020	HHJ Ms. C. P. Jain	HHJ Smt. J. R. Pulare	HHJ Shri. S. U. Wadgaonkar	HHJ Shri. R. R. Bhosale

CIRCULAR

In continuation/modification of the earlier Circulars the Hon'ble the Chief Justice has been pleased to issue the following directions to the Subordinate Courts, Principal District Judges and Principal Judges in the State of Maharashtra, State of Goa and Union Territory of Dadra & Nagar and Haveli and Daman & Diu.

1. The arrangement directed for Monday 23th March, 2020 and Thursday 26th March, 2020 vide Circular dated 20 March, 2020 shall continue only for 23rd March, 2020. From Tuesday, the 24th March, 2020 till 31st March, 2020 only minimum number of Judges will take extremely urgent matters such as remand work that can not wait beyond 31st March, 2020.
2. In case of any other urgent situation the concerned PDJ/PJ or his delegate may evolve suitable solution locally.
3. In case of any clarification, Principal District Judges/Principal Judges may contact Registrar (Inspection-I).

23rd March 2020

Sd/-
(S.B. Agrawal)
Registrar General